

Token Number 2651 WP(C)

Gopal Kumar Singh Vs The State of Jharkhand

Cvt clr

SJ

CFS:

Petition: 250

Affidavit:20

Vakalatnama:30

Defects:

1. Statement in index regarding Ann-4 may be verified
2. Tagging of page number 38 may be done proper.
3. Typed copy of page number 37 and 38 may be given.
4. Ann-1 may be marked clearly visible on the page number-30.
5. Certified copy of Ann-4 along with AFS worth Rs. 10/- may be given.
6. Annexure number of the document under challenge may be mentioned in para-1 and prayer portion.
7. A date *29.6.2004* in prayer portion may be verified or corrected.

Sameer

12.6.2020